

**GOA LEGISLATURE SECRETARIAT – PORVORIM - GOA**

No.LA/GPB/ 3456 /2011

Dated: 18<sup>th</sup> January, 2011

**TENDER NOTICE**

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The Goa Legislature Secretariat, Porvorim-Goa on behalf of the Governor of Goa, invites sealed tender from approved and eligible contractors registered with STATE P.W.D./C.P.W.D./RAILWAYS/P&T DEPARTMENT and having valid I.T.C.C. and S.T.C.C for the works/services for one year during the year 2011. The tender will be received up to 11.00 a.m. on 7<sup>th</sup> February, 2011 and the same will be opened at 3.30 p.m. on the same day.

**Sl.No. Name of works/services**

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1. (a)- Operation & maintenance of internal electrification work i.e. Area lighting, fire- alarm services, telephones/Computer cabling, chandeliers, etc. of Goa Legislative Assembly Complex, Porvorim-Goa.

(b) Operation & maintenance of external electrification including Generators, 33 KVA Sub-Station of G.L.A.C. at Porvorim.

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**NB: 1.** The tender for the work at Sl.No.1 (a & b) shall be issued only to those eligible class of electrical contractors having 33 KVA license as well as minimum three years experience in line and; on production of documentary evidence (attested Xerox copies) of having executed similar works for Government Department/Semi-Government Department/Government Undertakings etc.

2. Tender forms along with tender instructions may be obtained from the office on all working days/hrs. on payment of Rs. 500/- (non refundable) per set from 24/01/2011 to 4/02/2011 between 10.00 am. to 12.00 noon.

3. The tenderer should inspect the related site at the Assembly Complex before submitting their tenders between 24<sup>th</sup> January, 2011 to 4<sup>th</sup> February, 2011 during office hours.

4. Goa Legislature Secretariat, Porvorim reserves the right of accepting or rejecting any or all tenders without assigning any reasons thereof.

5. Goa Legislature Secretariat reserves the right to renew/extend the service contract beyond 2011 if services are found satisfactory during his contractual period.

6. No arbitration will be entertained and decision of Goa Legislature Secretariat will be final at any cost.

7. Tender instructions/ specifications are available on Goa Assembly Website [www.goavidhansabha.gov.in](http://www.goavidhansabha.gov.in)

\*Date of issue of tender forms : 24<sup>th</sup> January to 4<sup>th</sup> February, 2011

\*Date of opening of tenders : 7<sup>th</sup> February, 2011 at 3.30 p.m.

\*For full details please contact this office on any working days during office hours.

**SECRETARY  
GOA LEGISLATURE SECRETARIAT**